

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

131. I.A 204/2023
COMP.APPL. 197/2021
COMP.APPL 195/2021
I.A. 115/2024
In
C.P. 1183/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Dalhousie Holdings Ltd

V/s.

Bombay Burmah Trading Corporation Limited & Ors.

SECTION 59, 213 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
20.08.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)